

OFFICE OF THE DISTRICT & SESSIONS JUDGE, EAST GARO HILLS,  
WILLIAMNAGAR

---

**OFFICE ORDER**

No. DSJ/EGH/14/2020

Dated Williamnagar the 19<sup>th</sup> July, 2021 :

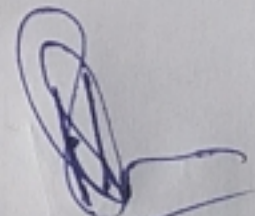
In view of Notification No. HCM.II/03/2013/2020-A Dated 15<sup>th</sup> July 2021 issued by the High Court of Meghalaya, the Office Order No. DSJ/EGH/14/2020/217, dated 1<sup>st</sup> July 2021 shall stand extended till Monday, 2<sup>nd</sup> August 2021 or until further orders, whichever is earlier.

District & Sessions Judge,  
East Garo Hills, Williamnagar

Memo No. DSJ/EGH/14/2020/230-A Dated Williamnagar the 19<sup>th</sup> July, 2021

Copy to for information and necessary action:

1. The Judicial Officers, East Garo Hills District, Williamnagar.
2. The Public Prosecutor, East Garo Hills District, Williamnagar.
3. The Prosecuting Inspector, East Garo Hills District, Williamnagar.
4. The Bar Association, East Garo Hills District, Williamnagar.
5. ✓ The System Assistant for uploading on the District Court website.
6. Notice Board.
7. Office copy.



District & Sessions Judge,  
East Garo Hills, Williamnagar